TITLE COUNTRY

358. SHRI J. P. YADAV :

- SHRI MAN SINGH VARMA: SHRI SUNDAR MANI PATEL:

Will the Minister of LABOUR AND REHA-BILITATION be pleased to state:

- (a) the number of educated and uneducated unemployed and under employed persons in each State along with the basis on which the figures have been complied;
- (b) the increase in their numbers during the last three years, categorywise; and
- (c) whether Government propose to provide unemployment allowance to these persons ?]

श्रम और पुनर्वास मन्त्री (श्री आर० के० खाडिलकर): (क) और (ख) देण में व्याप्त बेरोजगारी तथा अपूर्व रोजगार के यथार्थ अनुमान मालूम नहीं है। जो सूचना उपलब्ध है वह देण के रोजगार कार्यालयों के चालू राजस्टर में काम चाहने वालों की मंख्या के बारे में है और वह मंलग्न दो विवरणों में दी गई है। [बेखिये परिशिष्ट LXXIX, अनुपत्र संख्या 23]

(ग) जी नहीं।

†[THI MINISTER OF LABOUR AND REHABILITATION (SHRI R K. KHADIL-KAR (a) and (b). Precise estimate of unemployment and under employment in the country are not known. The available information relates to the number of work-seekers of the live register of employment exchanges in the country and is given in the two state ments attached. (See Appendix LXXIX, Annexure No. 23.)

(c) No.]

WORK NORM FOR EMPLOYFF'S PROVIDENT FUND ORGANISATION

359. DR. K. MATHI W KURIAN: Will the Minister of LABOUR AND RLHABILITATION be pleased to state:

- (a) whether it is a fact that there is no workform followed in the Employees' Provident Fund Organisation; and
- (b) whether there has been any proposal to determine the work norm on a scientific basis

and taking into account the increase work-load as a result of introduction of new paragraphs in the Employees' Provident Funds Scheme for advances?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADIL-KAR): The Provident Fund authorities have reported as under:

- (a) It is not a fact that no-work-norm is being followed in the Employees' Provident Fund Organisation.
- (b) The work norms already prescribed take into account all aspects of the work connected with Employee's Provident Funds Scheme.

भविष्य निधि निरीक्षक

360. श्री राजनारायण : गुर्वे श्री सीताराम सिंह :

वया श्रम और पुनर्वास मन्त्री यह बताने की कृपा करेगे कि:

- (क) क्या भविष्य निधि निरीक्षक, ग्रेड 11 का वेतनमान भविष्य निधि निरीक्षक ग्रेड 1 के वेतनमान जो 350 रुपये से आरंभ होता है, के बराबर करने का कोई प्रस्ताव सरकार के विचारा-धीन है; और
- (ख) यदि हां, तो इसको कब तक लागू किये जाने की सभावना है?

†[PROVIDENT FUND INSPECTORS

360. SHRI RAJNARAIN: "SHRI SI ΓARAM SINGH:

Will the Minister of LABOUR AND REHA-BILITATION be pleased to state:

- (a) whether Government have under consideration a proposal to put the Provident Fund Inspectors, Grade II, on par with Grade I Inspectors in the scale of pay starting from Rs. 350; and
- (b) if so, by when it is likely to be implemented?]

श्रम और पुनर्वास मन्त्री (श्री आर० के० खाडिलकर): (क) कर्मचारी भविष्य निधि संगठन मे दोनो प्रकार के भविष्य निधि निरीक्षको (ग्रेड-I और ग्रेड-II के निरीक्षको) के लिए 350-800 रुपये का एक रूप वेतनमान निर्धाग्ति करने का कोई प्रस्ताव नहीं है।

(ख) प्रवन नही उठता।

†[THL MINISTLR OF I ABOUR AND REHABILITATION (SHRIR & KHADIL-KAR) (a) There is no proposal for prescribing a uniform scale of pay of Rs 350 800 both for Provident Fund Inspectors (Grade 1 & Grade II) in the Employees' Provident Fund Organisation

(b) Does not arise 1

ALLMINIUM PLANT AT KORBA

361 SHRIJS TILAK SHRIMV BIIADRAM

Will the Minister of STITI AND MINLS be pleased to state

- (a) whether it is a fact that Government have decided to start an aluminium plant at Korba in collaboration with the Soviet Union,
- (b) what will be the annual capacity of this plant and when will it be put into commission,
- (c) have any other aluminum plants in collaboration with other countries, been considered by Government, and
- (d) if so, which are these countrie, where will these plants be located and what will be their expected annual capacity?

THE MINISTER OF STATE IN THE MINISTRY OF STELL AND MINES (SHRI SHAH NAWAZ KHAN) (a) Yes, Sh

- (b) Ine annual capacity of the smelter will be 100,000 tonnes of aluminium metal. The Project is expected to be commissioned in phases between September 1974, and March, 1979.
 - (c) Yes, Sin
- (d) An aluminium plant at Rati agiii (Maharashtia) is proposed to be set up in technical collaboration with M/s. Chemokomplex of Hungary. This plant will have a capacity of 50,000 to incs of aluminium in tal per annum

[] Luglish translation

CHINA INCITING PAKISTAN

- 362 SHRI K. L. N. PRASAD. Will the Minister of EX1FRNAL AFFAIRS be pleased to state.
- (a) whether it is a fact that China is inciting Pakistan against India,
- (b) whether it is also a fact that on February 3rd 1972 the Radio Moscow accused China of stirring up Pakistan against India, and
- (c) if the answers to parts (a) and (b) be in the affirmative—whether any protest has been lodged to China not to mette Pakistan against India?

THE DIPULY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURI NDRA PAL SINGH) (a) China has give political support to Pakistan in the latter's anti-Indian postures and supplied weapons to her

- (b) The Government has noticed that the Soviet journal PARTY LIFF (PARTHNAYA ZHIZN) in its No. III issue for 1972, as released by the Novosty Press Agency on February 15, his stated that China "for a long time exploited the internal crisis in Pakistan, caused by the reactionary anti-popular policy of the mil tary junta, to incite Pakist in to war against India
- neces ary measures to defend the national interests of India and her territorial integrity and sovereignty. No protest has been lodged as this would not serve any useful purpose

WITHDRAWAL OF ARMY FROM BANGLA DESH

- 363 SHRIK L N PRASAD Will the the Minister of TXTIRNAL ATTAIRS be pleased to state
- a) whether it is a fact that the Prime Minister of India and Bangla Desh have reached an agreem nt regarding withdrawal of Indian trops from Bangla Desh by the end of March, this year and
- (b) if so whether before this final with-drawail the Bangla D in Army would be given necessary training.)

THL DEPUTY MINISTER IN THE MINISTRY OF LYTLENAL AFFAIRS (SHRESURE NDRAPAT SINGH) (a) The